Central Administrative Tribunal Principal Bench, New Delhi

C.P.No.370/2016 in O.A.No.1290/2016

Monday, this the 20th day of February 2017

Hon'ble Mr. Justice Permod Kohli, Chairman Hon'ble Mr. K.N. Shrivastava, Member (A)

- 1. Gyan Prakash Dubey, Production Assistant Aged about 55 years s/o Mr. Raj Kumar Dubey r/o H.No. B-33, Rapti Nagar, Phase IV Gorakhpur, UP 273013
- 2. Ratnesh Kumar Mishra, Production Assistant Aged about 48 years s/o Mr. Narendra Mishra r/o H.No.562, Krishna Nagar, PVT Colony Basharatpur, Gorakhpur UP 273004

..Applicants

(Mrs. Priyanka Bhardwaj, Advocate)

Versus

- Mr. Ajay Mittal
 Secretary
 Ministry of Information & Broadcasting
 Shastri Bhawan, New Delhi
- Mr. Jawahar Sarkar
 Chief Executive Officer
 Prasar Bharti, PTI Building
 Parliament Street, New Delhi
- 3. Mr. F Sehriyar Khan Director General AIR, Akashwani Bhawan Parliament Street, New Delhi
- 4. Mrs. Supriya Sahu Director General, Doordarshan Mandi House, New Delhi
- 5. Mr. K C Sharma
 Dy. Director (Administration)
 Prasar Bharti, Doordarshan Bhawan
 Mandi House, New Delhi -1

..Respondents

(Ms. Vertika Sharma, Advocate)

ORDER (ORAL)

Justice Permod Kohli:

Learned counsel for the parties have jointly stated that the order dated 06.04.2016 passed by this Tribunal in O.A. No.1290/2016 has been complied with. Compliance report has also been filed. This C.P. is rendered infructuous. Proceedings dropped.

(K.N. Shrivastava) Member (A) (Justice Permod Kohli) Chairman

February 20, 2017 /sunil/